

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE- 560 038

Dated: 19/10/1994

APPLICATION NO: 824 of 1993

APPLICANTS:- Smt. S. Pappa Saratha Thang Leela and  
v/s. another

RESPONDENTS:- The Chief Personnel Officer, Southern  
Railways, Madras and five Others  
To

1. Shri. S. Ranganatha Joshi's Advocate,  
'Vagdevi' No. 36, Shankarapark,  
Shankarapuram, BANGALORE-560004.
2. Sri. A.N. Venugopala Gowda,  
Advocate no. 82, upstairs  
R.V. Road, BANGALORE-560004

Subject:- Forwarding of copies of the Order passed by the  
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/  
~~STAY ORDER / INTERIM ORDER~~ passed by this Tribunal in the above  
mentioned application(s) on 05-10-94.

Issued on

19/10/94

*[Signature]*  
of for DEPUTY REGISTRAR  
JUDICIAL BRANCHES

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.824/1993

WEDNESDAY THIS THE FIFTH DAY OF OCTOBER, 1994

MR. JUSTICE P.K. SHYAMSUNDAR VICE CHAIRMAN  
MR. T.V. RAMANAN MEMBER (A)

1. S. Pappa Saratha Thanga Leela,  
W/o K. Vijayakumar,  
Nursing Sister,  
Office of the Railway Hospital,  
Yelahanka,  
Wheel & Axle Plant,  
Medical Department,  
Southern Railway,  
Bangalore

2. Smt. Parimala Rani  
W/o Mr. G. Mahil,  
35 years, Nursing Sister,  
Office of the Railway Hospital,  
Wheel & Axle Plant,  
Medical Department,  
Yelahanka,  
Bangalore - 64

Applicants

( By Advocate Shri S. Ranganatha Jois)

v.

1. Chief Personnel Officer,  
Southern Railway,  
Madras - 3

2. The General Manager,  
Wheel & Axle Plant,  
Personnel Branch,  
Yelahanka, Bangalore-64

3. The Chief Personnel Officer,  
Wheel & Axle Plant,  
Yelahanka, Bangalore-64

4. Smt. C. Lilly Bai,  
Nursing Sister, Railway Hospital,  
Wheel & Axle Plant,  
Yelahanka,  
Bangalore-64

5. Smt. Barbara Noronco,  
Nursing Sister,  
Railway Hospital, Golden Rock,  
Tiruchi

6. Smt. Sharadamma,  
Nursing Sister, Railway Hospital  
Mysore

Respondents

( By Advocate Shri A.N. Venugopal)  
for R-1 to 3



ORDER

MR. JUSTICE P.K. SHYAMSUNDAR, VICE CHAIRMAN

Admit.

2. After having heard both sides, we notice that the representations made by all the applicants herein complaining that their position in the seniority list has been wrongly relegated are still pending consideration by the Department. The Department informs us that the representations could not be disposed of due to the pendency of these applications. If what is stopping the Department from disposing of the representations in question is the pendency of these applications, we direct these applications shall stand disposed of finally and, inter alia, direct the Department to dispose of simultaneously the representations made by all the applicants herein. Same to be done within three months from the date of receipt of a copy of this order. Consequent on the disposal of the representations referred to supra, the Department is also directed to publish a final seniority list of Staff Nurses Medical Branch in the Southern Railways. The order disposing of the representations to be furnished to the applicants. The said order will contain an objective disposal and not a mere cryptic statement indicating some disposal with some reasons. No costs.

**TRUE COPY**

*May 14/54*  
Section Officer

Central Administrative Tribunal

Bangalore Bench  
Bangalore

*Sd-*

MEMBER (A)

*Sd-*

VICE CHAIRMAN